

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 03RD FEBRUARY, 2016

No. 26 / A: The services of Mrs. Seema Sinha, Principal Judge, Family Court, Deoghar are recalled from the State Government and on repatriation to the parent department her services are placed at the disposal of Hon'ble the Chief Justice, High Court of Jharkhand, Ranchi, for her appointment and posting as Registrar (Vigilance), High Court of Jharkhand, Ranchi.

By order of the Court,
Sd/-(Anil Kumar Choudhary)
Registrar General

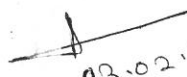
Memo. No. _____/Apptt. dated Ranchi the 03rd February, 2016
XIX (8)/1/2002

Copy forwarded to the Central Project Co-ordinator I/c, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

Sd/-(Anil Kumar Choudhary)
Registrar General

Memo. No. 1255/Apptt. dated Ranchi the 03rd February, 2016
XIX (8)/1/2002

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / The Accountant General (A & E), Jharkhand, Ranchi / the Registrar (Establishment) / the Registrar (Administration)/ O/o the Registrar (Vigilance) / the Secretary to Hon'ble the Chief Justice / the Central Project Co-ordinator, e-Courts Project I/C / All the Joint Registrars (Judicial & Non-Judicial) / All the Deputy Registrars / All the Assistant Registrars (Judicial & Non-Judicial) / PPS I/c to Hon'ble the Chief Justice / I/c NIC Cell..... High Court of Jharkhand, Ranchi/ Principal District & Sessions Judge, Deoghar and Mrs. Seema Sinha, Principal Judge, Family Court, Deoghar and Treasury Officer, Doranda Treasury, Doranda, Ranchi for information and needful.


03.02.16
Registrar General

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 03rd February, 2016

No. 27 /A: Hon'ble the Chief Justice has been pleased to appoint Sri Nikesh Kumar Sinha, District & Additional Sessions Judge, Jamshedpur as Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi, on his promotion to the rank of Principal District Judge.

By order of the Court,
Sd/-(Anil Kumar Choudhary)
Registrar General

Memo. No. _____ /Apptt. dated Ranchi the 03rd February, 2016.
XXII(53)-1/10

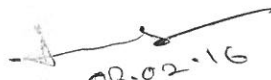
Copy forwarded to the Central Project Co-ordinator I/c, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

Sd/-(Anil Kumar Choudhary)
Registrar General

Memo. No. 1257 /Apptt. dated Ranchi the 03rd February, 2016.
XXII(53)-1/10

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary to the Government, Law (Judicial) Department, Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Doranda, Ranchi / the Director, Judicial Academy Jharkhand, Ranchi / the Registrar (Establishment), the Registrar (Vigilance) I/c, the Registrar (Administration) I/c, the P P.S. I/c to Hon'ble the Chief Justice, the Central Project Co-ordinator, e-Courts Project, I/c NIC Cell, All the Joint Registrars (Judicial & Non-Judicial), All the Deputy Registrars, All the Assistant Registrars, Incharge Court Masters' Section, In-charge P.As' Section, All the Section Officers, Stamp Reporter, Oath CommissionerHigh Court of Jharkhand, Ranchi, the Treasury Officer, Doranda Treasury, Doranda, Ranchi / Principal District & Sessions Judge Jamshedpur and Sri Nikesh Kumar Sinha, District & Additional Sessions Judge, Jamshedpur, for information and needful.

Sri Sinha is requested to assume the charge of the office of Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi immediately.


02.02.16
Registrar General

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 03rd FEBRUARY, 2016

No. 28A : The services of the Officers named in Column No.2 of the table given below are recalled from the State Government and on their repatriation to the parent department, they are transferred and posted as Principal District & Sessions Judges of the Districts, as mentioned in Column No.3 of the table, with immediate effect:-

Sl. No.	Name of the Officers with designation and present place of posting	New place of posting as
1	2	3
01.	Sri Anil Kumar Singh No.1, Principal Judge, Family Court, Jamtara	Principal District & Sessions Judge, Sahebganj vice Sri Om Prakash Pandey No.1, since transferred
02.	Sri Uma Shanker Prasad Singh, Presiding Officer, Labour Court, Bokaro	Principal District & Sessions Judge, Godda

By order of the Court
Sd/- Anil Kumar Choudhary
Registrar General

Memo. No. 1118 /Apptt. ...Dated Ranchi, the 03rd February, 2016.

File No. XIX(4)/1/10/ Apptt

Copy forwarded to the Central Project Co-ordinator I/c, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

Sd/- Anil Kumar Choudhary
Registrar General

Memo. No. 1259 /Apptt. ...Dated Ranchi, the 03rd February, 2016.

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi / the Registrar (Establishment), the Registrar (Vigilance) I/c, the Registrar (Administration) I/c, the P.P.S. I/c to Hon'ble the Chief Justice, the Central Project I/c Co-ordinator, e-Courts Project and I/c NIC Cell..... High Court of Jharkhand, Ranchi / the Principal District & Sessions Judges Jamtara, Bokaro, Pakur, Sahebganj and Godda / the Officers concerned for information and needful.

03.02.16
Registrar General

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 03rd FEBRUARY, 2016

No. 29 A: Sri Om Prakash Pandey No.1, Principal District & Sessions Judge, Sahebganj is hereby transferred and posted as Principal District & Sessions Judge, Pakur vice Sri G. K. Mallik, since transferred.

By order of the Court
Sd/- Anil Kumar Choudhary
Registrar General

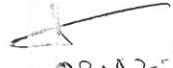
Memo. No. _____/Apptt. ...Dated Ranchi, the 03rd February, 2016.
File No. XIX(4)/1/10/ Apptt

Copy forwarded to the Central Project Co-ordinator I/c, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

Sd/- Anil Kumar Choudhary
Registrar General

Memo. No. 1261 /Apptt. ...Dated Ranchi, the 03rd February, 2016.
File No. XIX(4)/1/10/ Apptt

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, G.E.5, Doranda, Ranchi / the Registrar (Establishment), the Registrar (Vigilance) I/c, the Registrar (Admn) I/c, the Secretary to Hon'ble the Chief Justice, the Central Project Co-Ordinator, e-Courts Project, I/c NIC Cell High Court of Jharkhand, Ranchi / the Principal District & Sessions Judges, Sahebganj & Pakur for information and needful and Sri Om Prakash Pandey No.1, Principal District & Sessions Judge, Sahebganj with a direction to join his new place of posting with immediate effect.


03.02.2016
Registrar General